

DIVISION BENCH

ITEM NO.145

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

**CA No.295/2019, CA No.296/2019, IA No.07/2023, IA No.20/2023
& IA No.24/2023 IN CP No.121/ALD/2017**

CORAM:

**1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**

**2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 18th April, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	SANJEEV AGARWAL V/S OMKALESHWAR COLONISER PVT LTD & ORS
UNDER SECTION	241/244 OF COMPANIES ACT, 2013

THROUGH PHYSICAL/VIRTUAL HEARING:

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned
to 9th May, 2024.

**-Sd-
(Court Officer)**

18th April, 2024

*Avaneesh Kumar Singh
(Stenographer)*